

Research and Training for the year 1972-73.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the above document. [*Placed in Library. See No. LT-10/43/76*].
- (5) A copy of the University Grants Commission (Fitness of Agricultural Universities for Grants) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 2278 in Gazette of India dated the 23rd August, 1975, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [*Placed in Library. See No. LT-10/47/76*].

Joint Committee of the Houses on the Central and Other Societies (Regulation) Bill, 1974:—

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Central and other Societies (Regulation) Bill, 1974, be further extended up to the last day of the Ninety-sixth Session of the Rajya Sabha.”

12.1½ hrs.

PAYMENT OF WAGES
(AMENDMENT) BILL

SECRETARY-GEERAL: Sir, I lay on the Table of the House the Payment of Wages (Amendment) Bill, 1976, as passed by Rajya Sabha

ESTIMATES COMMITTEE

EIGHTY-SIXTH REPORT

SHRI R. K. SINHA (FAIZABAD): I beg to present the Eighty-sixth Report of the Estimates Committee regarding Action Taken by Government on the recommendations contained in their Sixty-fourth Report on the Ministry of Information and Broadcasting—Television.

12.01 hrs.

MESSAGES FROM RAJYA
SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Payment of Wages (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 15th January, 1976.
- (ii) I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Friday, the 16th January, 1976, adopted the following motion in regard to the presentation of the Report of the

12.02 hrs.

PUBLIC ACCOUNTS
COMMITTEE

HUNDRED AND SEVENTY-SEVENTH
REPORT

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present the Hundred and Seventy-seventh Report of the Public Accounts Committee on paragraphs of the Report of the Comptroller and Auditor General of India for the year 1971-72. Union Government (Civil) Revenue Receipts. Volume I, Indirect Taxes relating to Union Excise Duties.